

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 13th day of December 2002.

QUORUM : HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

O.A. No. 1443 of 2002

Rita Devi (Smt.), age about 30 years W/O Late Rakesh Soni, Maz P/26/4, D.S.C. Line, Kanpur Cantt. (UP).... .... Applicant.

Counsel for applicant : Sri U.P. Singh.

Versus

1. Union of India through the Chief Engineer, Military Engineering Service, (Ministry of Defence), Lucknow Zone, Lucknow.
2. Commander Works Engineer (M.E.S.), Kanpur Cantt.
3. Garrison Engineer (MES), Kanpur.

..... .... .... Respondents.

Counsel for respondents : Sri R.C. Joshi.

ORDER

BY HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

By this application applicant has prayed for a direction to the respondents to give appointment on compassionate ground. The facts are that the husband of Applicant Late Rakesh Soni, who was serving as Majdoor, died on 1.6.2001, the applicant claimed for compassionate appointment. The claim of the applicant has not been accepted in view of the more deserving cases and few vacancies available at this stage.

The order dated 5.6.02, impugned in this O.A., states that the claim shall be considered again for another two consecutive occasions. In these circumstances, this O.A. is pre-mature. Counsel for the applicant has submitted that more than year has been passed but the appointment has not been given. As the general practice is that the respondents consider the claim at three times, The claim at present has been considered only



once. The claim of the applicant is to be considered on two occasions again. This application is pre-mature. However, it shall be left open to the applicant to file a ~~fresh application~~, which shall be considered and decided in accordance with rules.

The O.A. is disposed of with the above direction. No order as to costs.



V.C.

Asthana/